

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 15<sup>th</sup> January, 2019

No. HCM/R-3/2018-Estt.(II)/: 212 Consequent upon the earlier notification No. HCM/R-3/2018-Estt(II)/27321-30 dated 28<sup>th</sup> December, 2018, the Computer Typing Test of the 1201 (one thousand two hundred and one) qualified candidates for recruitment to the post of LDA will be held on **20.01.2019** at the **State Academy of Training, Takyelpat, Imphal.**

The detailed schedule showing candidates reporting time is annexed herewith as **ANNEXURE – A** along with the instructions to the candidates.

Sd/-

**(R.K. MEMCHA DEVI)**  
REGISTRAR (JUDICIAL)  
HIGH COURT OF MANIPUR

----

Imphal, the 15<sup>th</sup> January, 2019

Endt. No. HCM/R-3/2018-Estt.(II)/

Copy to:

1. The Secy. (Law), Govt. of Manipur.
2. The Jt. Registrar (Admn./PM&P), High Court of Manipur.
3. All the Deputy Registrars, High Court of Manipur.
4. The Principal Private Secy. to Hon'ble the Chief Justice, High Court of Manipur.
5. The Private Secy. to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
6. The Private Secy. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
7. The Private Secy. to the Registrar General, High Court of Manipur.
8. The System Analyst, High Court of Manipur  
- He is request to upload the same in the High Court Website.
9. The concerned file.
10. Notice Board.

15/1/2019  
**REGISTRAR (JUDICIAL)**  
HIGH COURT OF MANIPUR

## ANNEXURE – A

### REPORTING TIME OF THE QUALIFIED CANDIDATES FOR TYPING TEST

Sl. No.	Roll No.	Reporting Time	No. of Candidates
1	00001 to 00693	08.30 am	240
2	00695 to 01103	10:00 am	160
3	01104 to 01499	11:00 am	160
4	01500 to 01926	12:05 pm	160
5	01927 to 02371	01:00 pm	160
6	02378 to 02868	02:00 pm	160
7	02871 to 03407	03:00 pm	161

### Instructions to candidates:

1. Candidates are to bring his/her Admit Card of the LDA Recruitment Examination, 2018 along with a valid ID proof (*Aadhaar Card, Pan Card, Driving Licence, Voter ID Card etc.*) in the test venue.
2. Candidates will not be allowed to use their personal keyboard.
3. Mobile phones and any other electronic gadget shall not be allowed inside the premises.
4. There is no provision for safe keeping of the candidates' personal belongings.
5. Candidates will not be allowed to enter the premises of the venue before their respective reporting time and will not also be allowed half an hour late from their reporting time.

R. A. Yashwanth Reddy  
15/1/2019